

पाकिस्तान को अमरीकी शस्त्रों की
पुनः सप्लाई

529. श्री कमला मिश्र 'सधुकर' :
श्री बीरेन एंगती :
श्री बी० के० दास चौधरी :
श्री नरेन्द्र सिंह :

क्या विदेश मंत्री यह बताने की दृष्टि
करेंगे कि :

(क) क्या सरकार को इस बात की
ज्ञानकारी है कि पाकिस्तान अमरीका से शस्त्र
तथा गोलाबारूद पुनः प्राप्त करने जा रहा
है ;

(ख) क्या सरकार ने अमरीका के उक्त
रुख पर अपना कोई विरोध व्यक्त किया है ,
और

(ग) यदि हा, तो इस पर अमरीका की
क्या प्रतिक्रिया है ?

विदेश मंत्रालय में उपमंत्री (श्री
बिपिनपाल दास) : (क) भारत सरकार
ने पाकिस्तान द्वारा अमरीका से शस्त्रसूत्र
प्राप्त करने के प्रयासों की अखबारी खबरे
देखी है ।

(ख) शस्त्रास्त्रों के दिये जाने से उप-
महाद्वीप में सामान्यीकरण की प्रक्रिया पर जो
उनका असर पड़ेगा उसकी और सरकार ने
अमरीकी सरकार का ध्यान अकृष्ट किया है ।

(ग) अमरीकी सरकार ने कहा है कि वह
उपमहाद्वीप में शस्त्रास्त्रों की होड़ में साझीदार
नहीं बनेगा ।

Unearthing of Spurious Drugs Racket by Gujarat Drug Control Department

530. SHRI K. M. MADHUKAR:
Will the Minister of HEALTH AND
FAMILY PLANNING be pleased to
refer to the reply given to Unstarred
Question No. 3153 on the 22nd Aug.
1974 regarding Unearthing of spurious
Drugs racket by Gujarat Drug Con-
trol Department and state;

(a) the action taken against those
gulty people;

(b) whether during these two
months any State Drug Control
Department has unearthed any spu-
rious drugs; and

(c) if so, the facts thereof?

THE DEPT. MINISTER IN THE
MINISTRY OF HEALTH AND
FAMILY PLANNING: (SHRI A. K.
M. ISHAQUE): (a). In all, complaints
against six persons have been filed in
the Court of Law.

(b) Yes.

(c) One case was detected during
September to November, 1974, in
Maharashtra. 6 persons were arre-
sted. The case is under investigation
by the Police. Necessary complaints
would be filed in the Court of Law
under the Drugs and Cosmetics Act,
1940. as soon as the police investiga-
tions are complete.

The information from the remain-
ing States is being collected and will
be laid on the Table of the Sabha.

Influx into India of Famines Stricken People From Bangladesh

531 SHRI N. E. HORO.
SHRI G. Y. KRISHNAN
SHRI M. S. PURTY:
SHRI D. B. CHANDRA
GOWDA:
SHRI GAJADHAR MAJHI
SARDAR SWARAN SINGH
SOKHI:
SHRI VARKEY GEORGE.

Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether India had recently
lodged a complaint with Dacca
against the influx into India of a
large number of famine and flood-
stricken people from Bangladesh with
the help of exit permits issued by the
District Authorities;

(b) whether these permits were
not valid as the District Authorities

were not empowered to issue them and besides, they did not bear the seal of the Indian High Commission; and

(c) the number of such persons who have so far crossed into Indian Territory and the reaction of Bangladesh Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) The Government of India have taken up the matter of persons seeking to enter India from Bangladesh with that Government.

(b) The Exit Permits are not valid travel documents.

(c) According to available information since June, 1974 until the third week of October 1974 approximately 9500 persons have been prevented from entering India from Bangladesh and approximately 250 persons who had entered India from Bangladesh have been apprehended within India. The Bangladesh Government have agreed to discontinue issuing exit permits

Export of Steel Products

532 SHRI N. E. HORO:
SHRI K. MALLANNA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government's attention has been drawn to the press report dated the 1st October, 1974 that undue delay in framing a policy of export of steel products has deprived the country of an opportunity of earning foreign exchange to the tune of Rs 50 crores;

(b) whether the Steel Ministry and later the SAIL International, took four months to decide the manner in which the exports of bars, and rods should be allowed; and

(c) if so, the main features of the revised policy of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c). The attention of the Government has been drawn to the Press Report. It is not correct to say that delay in framing of the Export Policy resulted in loss in foreign exchange earning. The Export Policy for 1974-75 was as usual was announced in April, 1974.

The Press Report relates to export of bars and rods. The Export Policy provided for export of bars and rods on merits only. There was no exportable surplus of bars and rods till July, 1974 considering the demand within the country

On a review in July, 1974 it was decided to export some quantities of bars and rods. SAIL International which was set up in June, 1974 has been made the Canalising Agency for export of bars and rods rolled by Re-rollers by and wires

Chinese Plan to test Nuclear Missiles in Indian Ocean

33 SHRI N. E. HORO:
SHRI S. M. BANERJEE,
SHRI S. A. MURUGANAN-
THAM:
SHRI VIR BHADRA SINGH-
SHRI TRIDIB CHAUDHURI:
SHRI BANAMALI BABU:

Will the Minister of DEFENCE be pleased to state:

(a) whether his attention has been drawn to a press report on 18th October 1974; that Peking is planning to use the Indian Ocean as a testing ground for its nuclear missile equipment with missile in all probability to go over Indian territory; and

(b) if so, the reaction of the Indian Government thereon?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Government have seen press reports to this effect. However, there is no